

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2846**  
TO BE ANSWERED ON THE 18<sup>TH</sup> MARCH, 2025

**INITIATIVES UNDERTAKEN TO PROMOTE ORGANIC FARMING**

2846. MR. PATHAN YUSUF:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the initiatives undertaken to promote organic farming in the country;
- (b) the details of the total area under organic farming, State-wise;
- (c) the details of the financial assistance provided to farmers adopting organic farming;
- (d) the details of the certification process for organic produce; and
- (e) the steps taken to ensure the availability of markets for organic products?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Government is promoting organic farming through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme is being implemented. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to post-harvest management training and capacity building. The main focus of the PKVY and MOVCDNER schemes is to promote natural resource based integrated and climate resilient sustainable farming systems that ensure maintenance and increase of soil fertility, natural resource conservation, on-farm nutrient recycling and minimize dependence of farmers on external inputs.

(b): So far, 59.74 lakh ha area has been covered under organic farming since 2015-16. The State wise details of area covered under organic farming National Programme for Organic Production (NPOP) (including MOVCDNER) + Participatory Guarantee System (PGS) under PKVY till 2023-2024 is given at **Annexure-I**.

(c): Under PKVY scheme, States/UTs are provided financial assistance of Rs. 31,500/ha in total in 3 years in the organic clusters out of which, Rs. 15,000/ha is provided directly to farmers through DBT for on-farm and off-farm organic inputs, Rs. 4,500/ha for marketing, packaging, branding, value addition etc., Rs. 3,000/ha for certification and residue analysis and Rs. 9,000/ha for training and capacity building. Under MOVCDNER scheme, assistance of Rs. 46,500/ha in total in 3 years is provided for creation of Farmers Producer Organizations, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32,500/ ha is provided to farmers for off -farm /on –farm organic inputs including Rs. 15,000 as Direct Benefit Transfer to the farmers. Farmers can avail assistance for maximum 2ha area under both the schemes.

(d) & (e): Two types of organic certifications systems have been developed to ensure quality control of organic produce as given below:

- Third Party Certification by Accredited Certification Agency under NPOP scheme under Ministry of Commerce and Industry for development of export market.
- PGS-India under Ministry of Agriculture and farmers Welfare involves stakeholders (including farmers/ producers) in decision making about the operation of the PGS-India certification by assessing, inspecting and verifying the production practices of each other.

Under PKVY scheme assistance @ Rs 4,500/ha is provided in total in 3 years to facilitate value addition, marketing and publicity. Assistance is provided for certification & training and handholding & capacity building @ Rs 3,000/-ha for 3 years and Rs 7,500/- ha respectively for 3 years under PKVY for farmers. Whereas under MOVCDNER scheme assistance is provided @ Rs10,000/ -ha in total in 3 years for training, capacity building & certification.

To ensure market availability States organize seminars, conferences, workshops, buyer-seller meetings, exhibitions, trade fairs, and organic festivals either within their own region or in key markets of other states.

## Annexure - I

**State wise details of total cumulative area covered under organic farming NPOP  
(including MOVCDNER) + PGS under PKVY till 2023-2024**

Area in ha

S. NO.	State Name	NPOP	PGS under PKVY
1	Andhra Pradesh	63,678.69	3,60,805
2	Bihar	29,062.13	31,783
3	Chhattisgarh	15,144.13	1,01,279
4	Goa	12,287.40	15334
5	Gujarat	6,80,819.99	10000
6	Haryana	2,925.33	-
7	Himachal Pradesh	9,334.28	18748
8	Jharkhand	54,408.20	25300
9	Kerala	44,263.91	94480
10	Karnataka	71,085.99	20900
11	Madhya Pradesh	11,48,236.07	74960
12	Maharashtra	10,01,080.32	66756
13	Odisha	1,81,022.28	45800
14	Punjab	11,089.41	6981
15	Tamil Nadu	42,758.27	32940
16	Telangana	84,865.16	8100
17	Rajasthan	5,80,092.22	148500
18	Uttar Pradesh	66,391.34	171185
19	Uttarakhand	1,01,820.39	140740
20	West Bengal	8,117.80	21400
21	Assam	27,079.40	4400
22	Arunachal Pradesh	16,537.53	380
23	Meghalaya	29,703.30	900
24	Manipur	32,584.50	600
25	Mizoram	14,238.30	780
26	Nagaland	16,221.56	480
27	Sikkim	75,729.78	63000
28	Tripura	20,481.36	1000
29	Jammu & Kashmir	34,746.75	5160
30	Pondicherry	21.51	-
31	Delhi	9.60	-
32	Ladakh	-	10480
33	Daman & Diew	-	642
34	Dadar & Nagar Haveli	-	500
35	Andaman & Nicobar	-	14491
<b>Total</b>		<b>44,75,836.90</b>	<b>14,98,804</b>
<b>Grand Total (NPOP + PGS)</b>		<b>59,74,640.90</b>	

Source: APEDA + PGS

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